National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 211 / ALO 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Bhansali Engineesing Polymesis Ltd VS. CHOWN SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of I&B (ode of 2016

SI. NO.

Designation

Representation

Name Designation Repr Latriesh Tripath Nolvacether Sanjay Kume Gepk Advocak

C.P. No. (IB) 211/ALD/2017

Ratnesh Tripathi, advocate for the Petitioner-Operational Creditor. Sri Sanjay Kumar Gupta for the Corporate Debtor Company.

The Respondent files Vakalatnama and seeks time to file objection. Hence, the time is granted. The Respondent Corporate Debtor Company to file objection to the main petition within 10 working days by serving an advance copy to the Operational Creditor. In turn, he files rejoinder to the same, if any.

The matter to be listed on 13th March, 2018.

Date: 13/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)